

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
AIMIA INDIA LOYALTY MANAGEMENT PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	AIMIA INDIA LOYALTY MANAGEMENT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11 th January, 2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74990MH2010FTC198767
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A-503, Holy Plaza CHS Ltd, Noopur Complex Mira Road (E), Near Sheetal Nagar, Thane, MH-401107
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14 th November, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Manish Gupta E-mail: liquidation.aimia@gmail.com / manish@rmgcs.com Contact No. +91 92122 21110 Add. 207, Suchet Chambers, 1224/5, Bank Street, Near Faiz Road, Karol Bagh, New Delhi- 110005 Reg. No. IBBI/IPA-002/IP-N00153/2017-18/10400
8.	LAST DATE FOR SUBMISSION OF CLAIMS	14 th December, 2022 (Within 30 days from the liquidation commencement date i.e. 14 th November, 2022)

Notice is hereby given that the **Aimia India Loyalty Management Private Limited** has commenced voluntary liquidation on **14th November, 2022** [liquidation commencement date].

The stakeholders of **Aimia India Loyalty Management Private Limited** are hereby called upon to submit a proof of their claims, on or before **14th December, 2022** (30 days from the liquidation commencement date i.e. 14th November, 2022) to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


CS Manish Gupta LIQUIDATOR / INSOLVENCY PROFESSIONAL
Liquidator of Aimia India Loyalty Management Private Limited
IBBI Reg. No: IBBI/IPA-002/IP-N00153/2017-18/10400
AFA valid upto 10.04.2023
E-mail: liquidation.aimia@gmail.com / manish@rmgcs.com
Address: 207, Suchet Chambers, 1224/5, Bank Street,
Near Faiz Road, Karol Bagh, New Delhi- 110005

Date: 17.11.2022
Place: New Delhi

IN THE NEWS

SANDHYA DEVANATHAN, CEO-DESIGNATE, META INDIA

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Place: Mumbai
Date: 18th November, 2022

For BSE Limited
Sd/-
Sr. General Manager
Membership Operations

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF AIMIA INDIA LOYALTY MANAGEMENT PRIVATE LIMITED	
1. Name of Corporate Person	AIMIA INDIA LOYALTY MANAGEMENT PRIVATE LIMITED
2. Date of Incorporation of Corporate Person	11th January, 2010
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies- Mumbai
4. Corporate identity number / limited liability identity number of Corporate Person	U74990MH2010FTC198767
5. Address of the registered Office and Principal office (if any) of Corporate Person	A-503, Holy Plaza CHS Ltd, Nisapur Complex Mira Road (E), Near Sheetal Nagar, Thane, MH-401107
6. Liquidation commencement date of Corporate Person	14th November, 2022
7. Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Manish Gupta Add.: 207, Suchel Chambers, 1224/5, Bank Street, Near Faiz Road, Karol Bagh, New Delhi- 110005 Email: liquidation.aimia@gmail.com / manish@rmgcs.com Telephone No.: +91 9212221110 Regn No.: IBB/PA-002/IP-N00153/2017-18/10400
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The stakeholders of Aimia India Loyalty Management Private Limited are hereby called upon to submit a proof of their claims, on or before 14th December, 2022 (30 days from the liquidation commencement date i.e. 14th November, 2022) to the liquidator at the address mentioned against item 7.

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Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
CS Manish Gupta
Liquidator of Aimia India Loyalty Management Private Limited
IBBI Reg. No: IBB/PA-002/IP-N00153/2017-18/10400
AFA valid upto: 10.04.2023
E-mail: liquidation.aimia@gmail.com / manish@rmgcs.com
Address: 207, Suchel Chambers, 1224/5, Bank Street, Near Faiz Road, Karol Bagh, New Delhi- 110005

Date: 17.11.2022
Place: New Delhi

NOTICE FOR E-AUCTION SALE OF ASSETS UNDER INSOLVENCY AND BANKRUPTCY CODE 2016

1	Total Income for
2	Net Profit / (Loss)
3	Net Profit / (Loss)
4	Total Comprehensive Income
5	(Comprising Profit / (Loss) on
6	Paid up Equity / Reserves (excluding
7	Net worth
8	Paid up Debt Capital
9	Debt Equity Ratio
10	Earnings Per Share
(for continuing information)	
1. Basic:	
2. Diluted:	
11	Debt Service Coverage Ratio
12	Interest Service Coverage Ratio

Notes:

- The above is an extract with the Stock Exchange Disclosure Requirements financial results as per www.bseindia.com
- For the items referred to SEBI (Listing and disclosures) have been

Place: Mumbai
Date: 16/11/2022

STRESSED ASSETS
Paid

E-Auction Sale Notice
Reconstruction of Firm
with provision to Ru
Notice is hereby given
Guarantor (s) that the
Secured Creditor, the
Officer of Canara Bank

Manish Gupta
CS MANISH GUPTA
LIQUIDATOR / INSOLVENCY PROFESSIONAL
IP REG. NO. IBB/PA-002/IP-N00153/2017-18/10400

रोज
वाचा

रोज वाचा 'मॅनवर्ड लक्ष्मी'

नमुना अ जाहीर अधिसूचना (इनसॉल्वन्सी अॅण्ड बँकप्लेटी बोर्ड ऑफ इंडिया (लिव्हलीडेन्स प्रोसेस) रेग्युलेशन्स, २०१७ चे नियम १४ अन्वये)	
एमिया इंडिया लाॅचल्टी मॅनेजमेंट प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता	
१. कॉर्पोरेट ऱ्हणकोचे नाव	एमिया इंडिया लाॅचल्टी मॅनेजमेंट प्रायव्हेट लिमिटेड
२. कॉर्पोरेट ऱ्हणकोची स्थापना तारीख	११.०१.२०१०
३. ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट ऱ्हणको स्थापना/नॉदणीकरण झाले आहे	आरओसी- मुंबई
४. कॉर्पोरेट ऱ्हणकोचे कॉर्पोरेट ओव्हर जमांक /नमोदित दालिच ओव्हर जमांक	बु७४९९०एनएच२०१०एकटीसी१९८७६७
५. कॉर्पोरेट ऱ्हणकोचे नॉदणीकृत कार्यालय व प्रधान कार्यालयाचे (काही असल्यास) पत्ता	ए-५०३, होली प्लाझा कोहोसोलि., नुपर कॉम्प्लेक्स, मीरा रोड(पूर्व), नितल नगरजवळ, ठाणे, महाराष्ट्र-४०११०७
६. कॉर्पोरेट ऱ्हणकोची परित्तापन प्रारंभ तारीख	१४.११.२०२२
७. परित्तापन म्हणून कार्यरत अपतदारी अधिकाऱ्याचे नाव व नॉदणी क्रमांक	श्री. मनिष गुप्ता पत्ता: २०७, सुप्रेत चेंबर्स, १२२४/५, बँक स्ट्रीट, केज रोडजवळ, करोळ बाग, नवी दिल्ली-११०००५ ई-मेल: liquidation.aimia@gmail.com/ manish@mgcs.com दूर क्र.: +९१ ९२१२२२२१११० नॉदणी क्र.: आयबीबीआय/आयपीए-००२/आयसी-एन ००१५३/२०१७-२०१८/२०४००
८. दावा सादर करण्याची अंतिम तारीख	१४.१२.२०२२ (परित्तापन प्रारंभापासून ३० दिवसांत अर्थात १४.१२.२०२२)
वेधे सूचना देण्यात येत आहे की, दिनांक १४.११.२०२२ रोजी (परित्तापन प्रारंभ तारीख) एमिया इंडिया लाॅचल्टी मॅनेजमेंट प्रायव्हेट लिमिटेडच्या परित्तापन प्रारंभाचे आदेश दिला आहे. एमिया इंडिया लाॅचल्टी मॅनेजमेंट प्रायव्हेट लिमिटेडच्या भागधारकांना वेधे कळविण्यात येत आहे की, बाब क्र.७ मध्ये नमुद पत्तावर परित्तापनकाकडे १४.१२.२०२२ रोजी (परित्तापन प्रारंभापासून ३० दिवसांत अर्थात १४.१२.२०२२) किंवा त्यापूर्वी त्यांच्या दाव्याचे पुरावे सादर करावे. आर्थिक धनकर्मींनी त्यांचे दाव्याचे पुरावे फक्त विद्युत स्वरूपातच सादर करावेत. अन्य इतर धनकर्मींनी त्यांच्या दाव्याचे पुरावे व्यक्तिः, टपालाद्वारे किंवा विद्युत स्वरूपात सादर करावेत. दाव्याचे चौकीचे किंवा फक्तचे पुरावे सादर केल्यास दंडात्मक कारवाई केली जाईल.	
महो/- सीएम मनिष गुप्ता एमिया इंडिया लाॅचल्टी मॅनेजमेंट प्रायव्हेट लिमिटेड आयबीबीआय नॉदणी क्र.: आयबीबीआय/आयपीए-००२/आयसी-एन००१५३/२०१७-२०१८/२०४०० एकरूप वैधता दिनांक: १०.०४.२०२३ ई-मेल: liquidation.aimia@gmail.com/manish@mgcs.com पत्ता: २०७, सुप्रेत चेंबर्स, १२२४/५, बँक स्ट्रीट, केज रोडजवळ, करोळ बाग, नवी दिल्ली-११०००५	
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CS MANISH GUPTA

LIQUIDATOR / INSOLVENCY PROFESSIONAL

IP REG NO. IUBIN/PA-002/PP-NU0153/2017-12-10/406